

**NOTIFICATION UNDER ESSENTIAL
COMMODITIES ACT**

**THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AGRICULTURE
COMMUNITY DEVELOPMENT AND
COOPERATION (SHRI DERING :**
On behalf of Shri Annasahib P. Shinde, I beg to lay on the Table a Copy of Notification No. G. S. R. 919 published in Gazette of India dated the 2nd April, 1969 undersub-section (6) of section 3 of the Essential Commodities Act, 1955, rescinding the Madhya Pradesh Coarse Grains (Export Control) Order, 1964. [Placed in Library. See No. LT—803/69]

**NOTIFICATIONS UNDER INTER-
STATE CORPORATIONS ACT**

**THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI R. S. RAMASWAMY :**
On behalf of Shri Vidya Charan Shukla, I beg to lay on the table a copy each of the following Notifications under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957:

(1) The Council of Homoeopathic System of Medicine, Punjab (Reconstitution and Reorganisation) Order 1969, published in Notification No. S. O. 1301 (English version) and S. O. 1304 (Hindi version) in Gazette of India dated the 31st March, 1969.

(2) The Punjab Labour Welfare Board (Reconstitution and Reorganisation) Order 1969 published in Notification No. S. O. 1302 (English version) and S. O. 1305 (Hindi version) in Gazette of India dated the 31st March 1969.

(3) The Punjab Bhudan Yagha Board (Reorganisation) Order, 1969, published in Notification No. S. O. 1303 (English version) and S. O. 1306 (Hindi version) in Gazette of India dated the 31st March, 1969. [Placed in Library. See No. LT—804/69]

**ANNUAL REPORT OF SCHOOL OF
PLANNING AND ARCHITECTURE,
NEW DELHI**

**THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
YOUTH SERVICES (SHRIMATI
JAHANARA JAIPAL SINGH) :**
I beg to lay on the Table a copy of the Annual Report of the School of Planning and Architecture, New Delhi,

for the year 1967-68 a long with statement of accounts. [Placed in Library. See No. LT—805/69]

**PUBLIC ACCOUNTS COMMITTEE
FORTY-SIXTH AND FIFTY-FIRST
REPORTS**

**SHRI DATTATRAYA KUNTE
(Kolaba) :** I beg to present the following Reports of the Public Accounts Committee:—

(1) Forty-sixth Report on action taken by Government on the recommendations contained in their Fifty-seventh Report (Third Lok Sabha) on expenditure incurred by the External Publicity Division of the Ministry of External Affairs.

(2) Fifty-first Report on action taken by Government on the recommendations contained in their Fifteenth Report on Appropriation Accounts (Defence Services) 1965-66 and Audit Report (Defence Services), 1967.

**COMMITTEE ON PUBLIC UNDER-
TAKINGS
FOURTY-SECOND REPORT**

**SHRI G. S. DHILLON (Taran
Taran) :** I beg to present the Forty-second Report of the Committee on Public Undertakings on Mazagon Dock Limited, Bombay.

12. 16 hrs.

**STATEMENT BY MEMBER UNDER
DIRECTION 115 AND MINISTER'S
REPLY THERETO**

श्री हुकमचन्द कल्लवाह (उज्जैन) :
अध्यक्ष महोदय, दिनांक 23-4-68 को तारंकित प्रश्न संख्या 1384 के उत्तर में श्री परिमल घोष ने कहा कि मैंने ग्राम बुताव 1967 के पूर्व उन सभी फर्मों से त्यागपत्र दे दिया था जिनमें मैं डायरेक्टर तथा पदाधिकारी था।

इसी प्रश्न के सम्बन्ध में 7 मई, 9168 को अतारंकित प्रश्न संख्या 10042 के उत्तर में औद्योगिक विकास एवं कम्पनी कार्य मंत्री श्री फखरुद्दीन अली अहमद ने बताया कि श्री परिमल घोष 28 मई, 1967 तक कलकत्ता के मैसर्स हिमालय पेपर एण्ड बोर्ड मिल्स प्राइवेट लि० के डायरेक्टर थे।